

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 07-08-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 107 of 2013 (SZ) (THC) (WP(MD) No.10408 of 2011)	G. Somasundaram, Ambasamuthiram P.O Vs District Collector, Thanjavur and 2 others	M/s.B. Prasanna Vinoth Counsel for Applicant M/s. M.K. Subramanian for R1 M/s. E.Manoharan for R2 M/s. H. Yasmeen Alifor R3	For orders
2	Application No. 151 of 2013 (SZ)	Marimuthu, Panaiyur Post, Kancheepuram & another Vs The UOI, Rep. by its Secy., MoEF, New Delhi and others	M/s. D. Nagasaila, V. Suresh & K. Muthunayaki Counsel for Applicant M/s.Me. Sarashwathy for R1, R2 M/s. Rita Chandrasekar for R3 M/s. Jagdeep Kishore for R4	
3	M.A. No.43 of 2014 (SZ) IN Appeal No. 155 of 2013 (SZ)	The Conservation Action Trust, Mumbai and another Vs UOI, MoEF, New Delhi and others	M/s S. Kamaleshkannan and Sai Sathya Jith Counsel for Appellant M/s.Me. Sarashwathy for R1 & R8 M/s M.K. Subramanian E.Manoharan & P.Velmani for R2, R3 & R7 M/s. Jagdeep Kishore for R4 M/s.Rita Chandrasekar for R5, R6	For hearing
4	Appeal No. 161 of 2013 (SZ)	K. Saravanan, Ururkuppam, Chennai-90 & another Vs UOI, MOEF, New Delhi and others	M/s. D. Nagasaila, V. Suresh,K. Muthunayaki & P.Moses Counsel for Appellant M/s.Me. Sarashwathy for R1 & R2 M/s. Jagadeep Kishore for R3	

5	Application No.89 of 2014 (SZ)	M.S. Thankappan, Thekkady, Idukki Dist Vs UOI, MoEF, New Delhi & Ors	M/s P.B. Sahasranaman S. Kamaleshkannan and Sai Sathya Jith Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 &R4 Smt. Suvitha A.S. for R2,R3,R5 M/s M.Ajay for R6 M/s M.K.Subramanian E.Manoharan & P.Velmani for R7	
6	Application No. 212 of 2014 (SZ) (SZ) and M.A No.176 of 2015(SZ)	Abraham Thomas, Idukki District Vs The Secretary, MoEF, New Delhi and others	M/s Yogeshwaran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 & R4 Smt. Suvitha .A.S for R2, R3, R5 Smt. Rema Smrithi for R6 M/s M.K.Subramanian E.Manoharan & P.Velmani for R7 M/s M.Ajay for R8	For hearing
7	Application No.2 of 2016(SZ)	Mr.K.N.Somashekar, R.V.Road Basvanagudi, Bangalore. Vs The State of Karnataka Rep.by the Chief Secretary, Ambedkar Veedhi, Bangalore and 15 others	M/s.Prince Isac, G.Stanly Counsel for Applicant The Chief Secretary of State of Karnataka – R1 M/s. Naveen R. Nath & A. Sheik Peer for R2 to R8 Smt. Sumathi for R9 and R10 The Addl. Chief Secretary of Govt of Karnataka, Bangalore – R11 The Principal Chief Conservator of ForestHOF, Govt of Karnataka, Bangalore – R12	For hearing

			<p>Chief Conservator Forest, Belgaum – R13</p> <p>Chief Conservator Forest, Ballary – R14</p> <p>Chief Conservator Forest, Dharwad – R15</p> <p>Chief Conservator Forest, Shivamogga – R16</p>	
8	<p>Application No. 68 of 2017 (SZ)</p>	<p>Tandur Citizens Welfare Society, Rep.,by its President, Rajgopal Sarada, Ranga Reddy District, Telangana</p> <p>Vs</p> <p>Government of Telangana Rep.,by its Secretary, Mines & Geology Department, Secretariat, Hyderabad and 4 others</p>	<p>M/s. Swaminathan Law Associates, T.Hemalatha, R.Mohandoss, K.Thirunavukarasu & P.R.S.Thamizhmaran</p> <p>Counsel for Applicant</p> <p>M/s. H.Yasmeen Ali for R1</p>	For filing Status Report
9	<p>M.A.No.110 of 2017(SZ)</p> <p>IN</p> <p>Application No.78 of 2017(SZ)</p> <p>Application No.78 of 2017(SZ)</p>	<p>K.Lukeman, Kanayannor Taluk, Ernakulam District</p> <p>Vs</p> <p>Secretary to Government, Environment & Forest, Kerala and 8 others</p> <p>Suo Motu</p> <p>Proceedings initiated based on the news item Published in “Mathrubhumi News Paper” – Malayalam Edition dated 25.03.2017 on the caption “SAVE MUNNAR”</p> <p>Vs</p> <p>Secretary to Government Environment & Forest, Kerala and 4 others</p>	<p>M/s Taaur's Associates S. Kamaleshkannan Sai Sathya Jith</p> <p>Counsel for Applicant</p> <p>M/s. A.S.Suvitha for R1, R3 & R4</p> <p>M/s. Vk.Rema Smrithi for R2</p> <p>M/s. A.S.Suvitha for R1, R3 & R4</p> <p>M/s. Vk.Rema Smrithi for R2</p> <p>M/s. K.R.Harin for R6</p> <p>M/s. Dr.Vincent Panikulangara Jaisjohn G.Stanley Hebzon Singh for R9</p>	<p>For Impleading</p> <p>For hearing</p>

10	Application No.156 of 2017 (SZ)	M.Palanisamy Palladam Taluk, Tiruppur Vs Union of India, Rep.,by its Secretary Govt of India Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. J.Franklin, M.Haseena Begam, A.Mohamed Hussain Counsel for Applicant	
11	Application No.157 of 2017 (SZ)	M.Palanisamy Palladam Taluk, Tiruppur Vs Union of India, Rep.,by its Secretary Govt of India Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. J.Franklin, M.Haseena Begam, A.Mohamed Hussain Counsel for Applicant	For dismissal
12	Application No.160 of 2017 (SZ)	M/s. Chenthur Aqua Planet, Rep.,by its Proprietor Subbathal, Muthanampalayam, Tiruppur Vs The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 2 others	M/s. S.S.Swaminathan, Ra.Srividhya, S.Umamaheswari, P.M.Vijayakumar, K.Elumalai Counsel for Applicant M/s. Rita Chandrasekar for R1,R2	For orders
13	Appeal No. 39 of 2016 (SZ)	M/s. Sterling Water Service Chindatripet, Chennai Vs The Chairman, TNPCB, Chennai and another	M/s. M.Santhanaraman, M.R. Sivakumar Counsel for Appellant Mrs. H. Yasmeen Ali for R1 Mr.P. Gnanasekaran for R2	For filing Compliance Report

14	Application No. 243 of 2014 (SZ)	<p>S. M. Govindasamy, R.N. Pudur (Post), Erode</p> <p>Vs</p> <p>The State of Tamil Nadu, Rep by its Secretary to Govt., Forest and Environment Department, Chennai and 5 others</p>	<p>M/s A. Suresh Sakthi Murugan and M. Prabhakaran</p> <p>Counsel for Applicant</p> <p>M/s. M.K. Subramanian & P.Velmani for R1 & R4</p> <p>M/s. Rita Chandrasekar for R2 & R3</p> <p>M/s P. Valliappan, S.M.S. Shriram Narayanan and B. Venkatesan for R5</p> <p>M/s.Yogeshwaran for R6</p>	For Arguments
15	Application No. 244 of 2014 (SZ)	<p>S.M. Govindasamy, R.N. Pudur (Post), Erode</p> <p>Vs</p> <p>The State of Tamil Nadu, Rep by its Secretary to Govt., Forest and Environment Department, Chennai and 5 others</p>	<p>M/s A. Suresh Sakthi Murugan and M. Prabhakaran</p> <p>Counsel for Applicant</p> <p>M/s. M.K. Subramanian P.Velmani for R1, R4</p> <p>M/s. Rita Chandrasekar for R2 & R3</p> <p>M/s P. Valliappan, S.M.S. Shriram Narayanan and B. Venkatesan for R5</p> <p>M/s.Yogeshwaran for R6</p>	

For further details, Please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar